

जबलपुर-नई दिल्ली गाड़ी के मार्ग में परिवर्तन

7962. श्री नरबीबा प्रसाद राय क्या रेल मंत्री यह बताने की कृपा करेंगे कि :-

(क) क्या जबलपुर-नई दिल्ली गाड़ी का मार्ग बदल दिया गया है ;

(ख) यदि हां, तो कौन सा मार्ग निश्चित किया गया है ; और

(ग) इस गाड़ी के मार्ग में परिवर्तन करने के क्या कारण हैं तथा तत्सम्बन्धी व्यौरा क्या है ?

रेल मंत्रालय में राज्य मंत्री (श्री गिब नायण) : (क) जी नहीं।

(ख) और प्रश्न नहीं उठता। लेकिन 149/150 हजरत निजामुद्दीन-आगरा छावनी

(ग) कुतुब एक्सप्रेस को शंसी, मानिकपुर सतना और कटनी के रास्ते जबलपुर तक बढ़ाया जा रहा है।

Travel Agents

7963. SHRI JANARDHANA POO-JARY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways have issued any guidelines to ensure that unauthorised travel agents do not grab large number of seats in advance; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). The following steps have been taken to curb the corrupt practices indulged in by unauthorised travel agents and other anti-social elements in cornering rail accommodation:

(1) The time-limit for advance reservation has been made six months at all stations by all trains, to avoid

blocking of accommodation by anti-social elements and providing a wider choice to bonafide passengers for planning rail journeys well in advance.

(ii) Reservation procedures and arrangements, at important stations/reservation centres, have been streamlined by opening additional booking windows reservation counters etc. to afford a better service to passengers.

(iii) Checks have been intensified with the help of anti-fraud squads. Vigilance Organisation, Government Railway Police and Railway Protection Force to detect anti-social elements indulging in malpractices regarding reservation. Strict action is taken against the defaulters to improve matters. C.B.I.'s assistance is also sought wherever possible.

(iv) Efforts are made to reduce the gap between the demand and supply by introducing new trains, augmenting the loads of existing trains, extending their runs, increasing the frequency of weekly/bi-weekly trains and running holiday specials on important routes to clear the traffic.

(v) Railways have been alerted to keep a constant vigil on the corrupt and irregular activities of anti-social elements and take stern action and effective measures to contain the menace.

Report on Legal aid to poor

7964. SHRI BAPUSAHEB PARULEKAR: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the report of the Committee on the problems of 'Legal aid to poor' under the Chairmanship of Justice P. M. Bhagavati has been received by the Government;

(b) the important suggestions made in the report; and